

Dismissed
on withdrawal 19

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/50/2016
NAME OF THE PETITIONER(S) : P. Shanmugam
NAME OF THE RESPONDENT(S) : Coimbatore City Infra Projects Private Ltd and 10 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) P.H. Arvindh Pandian
Sr. Counsel
Mr G.V.P. Sai Vihar
Sandeep

Counsel for
Petitioner

G.V.P. Sai Vihar

2. H. KARTHIK SESHADRI
N.P. VISAY KUMAR

Counsel for Respondents
4, 5 & 11

H.K. Seshadri

3. K. Chandrasekaran

ORDER

Counsel for R2 to 10

K. Chandrasekaran

Counsel for petitioner alongwith petitioner present. Counsel for contesting respondents R4, R5 & R6 present. Counsel for petitioner and the petitioner have prayed to withdraw the company petition. The petitioner has also made endorsements alongwith the counsel on the CP in this connection. On the prayer of the petitioner and his counsel, the petition is permitted to be withdrawn and dismissed.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)